

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4094**

**TO BE ANSWERED ON THE 20<sup>TH</sup> MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)**

**ACCOUNTS OF NGOs**

**4094. DR. KIRIT SOMAIYA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has recently directed more than a thousand Non-Governmental Organisations (NGOs) to validate the bank accounts in which they received foreign funds;**

**(b) if so the details thereof;**

**(c) the total number of these NGOs which has validated their account till date; and**

**(d) the total number of NGOs which have not validated the same and the action taken against such NGOs?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): Yes, Madam. A circular dated 8.9.2017 was issued to 1222 NGOs to validate their bank accounts designated to receive foreign contribution. A copy of the above circular along with the list of NGOs is available on the website [www.fcraonline.nic.in](http://www.fcraonline.nic.in).**

**(c) & (d): 156 Associations/NGOs have validated their bank accounts and 1066 NGOs have not validated their accounts yet. Appropriate action is being taken against the defaulting NGOs.**